

“बिजनेस पोस्ट के अन्तर्गत डाक शुल्क के नगद भुगतान (बिना डाक टिकट) के प्रेषण हेतु अनुमत. क्रमांक जी.2-22-छत्तीसगढ़ गजट / 38 सि. से. भिलाई, दिनांक 30-05-2001.”



पंजीयन क्रमांक
“छत्तीसगढ़/दुर्गा/09/2013-2015.”

छत्तीसगढ़ राजपत्र

(असाधारण)

प्राधिकार से प्रकाशित

क्रमांक 73]

रायपुर, मंगलवार, दिनांक 4 फरवरी 2020 — माघ 15, शक 1941

LAW AND LEGISLATIVE AFFAIRS DEPARTMENT
Mantralaya, Mahanadi Bhawan, Nawa Raipur Atal Nagar

Atal Nagar, the 4th February 2020

NOTIFICATION

F.No.1186/405/XXI-B/C.G./2020.— In exercise of the powers conferred by Section 3 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, in consultation with the High Court of Chhattisgarh, hereby, makes further amendment in this department notifications F.No.6600/2432/XXI-B/C.G./13 dated 01-08-2013, namely:-

AMENDMENT

In Schedule -II of the said notification,-

1. For the entries in serial No. 7, the following shall be substituted, namely:-

S. No.	Name of the Court & district	Headquarters	Jurisdiction
(1)	(2)	(3)	(4)
7	Family Court, Korba	(a) Korba (b) Additional place of sitting at Katghora for two week.	(a) Revenue District, Korba excluding the jurisdiction of Katghora. (b) Territorial Jurisdiction of Civil Court, Katghora.

By order and in the name of the Governor of Chhattisgarh,
MANEESH KUMAR THAKUR, Additional Secretary.